

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2160
TO BE ANSWERED ON 08.03.2018

PMAY-G

2160. SHRI R. GOPALAKRISHNAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state

- (a) whether the Government is implementing Pradhan Mantri Awas Yojana-Gramin (PMAY-G) and proposes to increase the share of land ownership among rural women through the scheme;
- (b) if so, the details thereof; and
- (c) the details of the States where the said scheme is presently being implemented, the budget allocated/being allocated and the present status thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a) & (b) : Pradhan Mantri Awaas Yojana –Gramin (PMAY-G) aims at providing financial assistance to the beneficiary identified from Socio Economic and Caste Census (SECC), 2011 data base, for construction of a pucca house in rural areas of the country.

As per Framework for Implementation (FFI) of PMAY-G, for landless beneficiary the State is to ensure that the beneficiary is provided land from the Government land or any other land including public land (Panchayat common land, community land or land belonging to other local authorities). Further, allotment of house is to be made jointly in the name of the husband and wife, except in the case of a widow/unmarried/separated person. The State may also choose to allot the house solely in the name of the woman. The State may also facilitate registration of land in the joint name of husband and wife.

- (c): PMAY-G is implemented in rural areas of all the States/UTs except Delhi, Chandigarh and Puducherry. A statement indicating funds allocated, released and houses constructed, State/UT-wise is at Annexure-I

Annexure- I

Annexure referred to Lok Sabha Unstarred Question No. 2160 for answer on 08.03.2018
Funds Allocated, released and house constructed under PMAY-G for the year 2016-17 and 2017-18

(Rs. in lakh and units in nos.)

S.No.	State	2016-17			2017-18		
		Central Allocation	Central Release	House Constructed*	Central Allocation	Central Release	House Constructed*
1	ANDHRA PRADESH	56200.250	21712.785	30490	35985.830	7092.260	13897
2	ARUNACHAL PRADESH	10993.117	5412.300	0	2661.140	1210.970	2
3	ASSAM	267324.750	132197.898	249721	48816.800	25985.680	38440
4	BIHAR	477477.968	211427.064	694586	413112.960	60257.060	174059
5	CHATTISGARH	181109.260	83815.912	125055	158566.700	179611.850	286565
6	GOA	569.573	284.785	594	0.000	0.000	7
7	GUJARAT	85059.614	36527.407	39840	68221.670	10734.420	17768
8	HARYANA	19136.611	7414.461	16870	9649.040	2153.840	6682
9	HIMACHAL PRADESH	5931.190	3253.818	4463	3055.380	3560.185	2158
10	JAMMU & KASHMIR	20709.693	8033.007	3137	26467.830	4982.112	85
11	JHARKHAND	172863.885	79630.141	143573	124547.280	100356.215	135490
12	KARNATAKA	69686.757	27863.995	80123	39150.260	40482.625	35724
13	KERALA	24380.433	10049.440	71063	7392.150	2140.780	9899
14	MADHYA PRADESH	342581.680	170114.866	367309	296389.390	471801.410	610056
15	MAHARASHTRA	172540.337	73566.023	136868	113019.380	31164.150	114876
16	MANIPUR	11851.131	5767.410	869	0.000	588.130	532
17	MEGHALAYA	20722.043	8078.230	7059	4520.410	4273.762	1426
18	MIZORAM	5847.664	2482.986	537	2182.940	644.250	526
19	NAGALAND	10319.534	4676.217	933	0.000	832.990	13
20	ODISHA	311871.520	149452.934	76396	269164.020	176709.850	295491
21	PUNJAB	18322.329	7559.100	2462	4953.310	1602.060	706
22	RAJASTHAN	187393.353	87153.102	107886	167453.400	189566.230	197827
23	SIKKIM	2381.207	1190.605	754	0.000	0.000	211
24	TAMIL NADU	132041.902	69059.770	144868	97504.240	20355.317	99781
25	TELANGANA	38157.735	14263.335	2759	14762.590	4815.530	0
26	TRIPURA	28875.108	13455.455	7084	1531.950	17550.480	2354
27	UTTAR PRADESH	430753.033	223980.445	478252	298544.560	407039.550	301558

28	UTTARAKHAND	13216.02 3	7484.090	8711	5980.570	1381.400	4646
29	WEST BENGAL	331772.0 02	139363.7 41	421091	280522.2 00	320800.0 18	451682
30	ANDAMAN AND NICOBAR	262.511	196.370	0	326.980	33.070	0
31	DADRA & NAGAR HAVELI	378.928	282.830	0	999.650	330.880	0
32	DAMAN & DIU	67.353	49.880	0	33.700	8.740	0
33	LAKSHADWEEP	70.920	0.000	0	0.000	68.190	0

* These include houses constructed, sanctioned under erstwhile Rural Housing Scheme IAY also